

TITEM NO.13

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 33413-33415/2014
DINA NATH ALIAS DEEN DAYAL Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 16/01/2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram,Adv.

For Respondent(s) Ms. Neha Agarwal,Adv.

Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await the return of the service of notice already issued to
the unserved respondents.

List again on 22.2.2017 .

(M V RAMESH)
Registrar

MG